

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4
CP-21/(ND)/2020

IN THE MATTER OF:

Mr. Rohit Gupta

Vs.

Hibiscus Wellness Pvt. Ltd.

....Applicant

....Respondent

Order under Section 241-242.

Order delivered on 02.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

Application filed by petitioners seeking withdrawal of CP-21/ND/2020. None for both the sides.

List on 18.08.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)